

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 109**  
**(CAA)-30/ND/2022**  
**New IA-177/2023**

**IN THE MATTER OF:**

**Minda I Connect Pvt. Ltd. and Uno Minda Limited** ... **Applicant/Petitioner**

**Under Section: 230-232**

**Order delivered on 15.05.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Pawan Sharma, Adv. Anuj Shah  
**For IT Department** : Adv. Puneet Rai, Sr. Standing Counsel along with  
Adv. Nikhil Jain

**ORDER**

Arguments heard. **Order reserved.**

  
**(L. N. GUPTA)**  
**MEMBER (T)**

  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**